

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 1174 of 1996

Date of Order : 15.09.2003.

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

Sri Surash Chandra Banerjee

v.

Union of India and ors.

For the applicant : Mr. A.K. Banerjee, counsel

For the respondents : Ms. U. Sanyal, counsel
Mr. M.K. Bandyopadhyay, counsel

ORDER

Heard ld. counsel for both the parties. During the course of hearing, Mr. M.K. Bandyopadhyay, ld. counsel for the respondents prays some time for production of entire records relating to disciplinary proceedings. Prayer made by the ld. counsel for the respondents is allowed. Records relating to the disciplinary proceedings in respect of the applicant be produced on the next date hearing. Let the matter be listed for hearing on 12.11.2003.

2. Plain copy of this order be handed over to the ld. counsel for both the parties.

MEMBER(J)

MEMBER(A)

ASVS.